

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

IN

Original Application No.85 of 2020

Mr. Antony Element Rubin,

...Applicant

Vs.

The City Health Officer, Greater Chennai Corporation

...Respondents

STATUS REPORT BY GREATER CHENNAI CORPORATION

IN O.A.N.85 OF 2020

I, Dr. Jagadeesan Son of Murugesan Hindu, aged about 52 years, The City Health Officer, Public Health Department, Greater Chennai Corporation, having office at Ripon Building, Chennai-600003, do hereby solemnly affirm and sincerely state as follows:

- 1.The Greater Chennai Corporation has formed teams consisting of Sanitary Inspectors and Conservancy Inspectors of zone 1 to 15 for the effective enforcement of the prevention and use of throw away plastics in Greater Chennai Corporation areas as per the G.O.No. 84 of Environment and forests department dated:25.06.2018, Council Resolution No.286.2019 dated: 03.06.2019 & Circular No:SWM.C.No:a7/1947/2019 dated:14.06.2019.
2. From 2019 to 10.04.2022 team formed by the have Greater Chennai Corporation have inspected and raided 5,44,327 Shops and seized 3,47,539 Kgs of Plastics
3. Greater Chennai Corporation has imposed Rs.1,91,61,802 against the violators.
4. From 29.03.2022, to 10.04.2022 Greater Chennai Corporation has revisited 2337 shops which have been already raided for banned plastics and 127 kg of banned plastics seized in zones 2,4,5,7,8,9,10,12,14 & 15. Other remaining shops are using alternate materials instead of banned plastics
5. Necessary action will be initiated against the repeated violators by the way of cancellation of licence in the provisions of Chennai City Municipal Corporation Act 1919.

Hence, in the interest of justice, it is humbly prayed that this Hon'ble Court may be pleased to pass suitable orders as this Hon'ble Court may deem fit and proper in the circumstances of the case and thus render justice.

Solemnly affirmed at Chennai

On this ¹² day of Arpil, 2022

And signed his name in my presence.

ME


BEFORE
CITY HEALTH OFFICER
GREATER CHENNAI CORPORATION


E. no: 2291/2019
119, Adal. Law Chambers
High Court, Ch-104.
ADVOCATE :: CHENNAI

Greater Chennai Corporation
Public Health Department

PLASTIC RAID REPORT 2019 to 10.04.2022

Zone	Total No. of shops raided	Total No. of plastic seized (kg)	Fine Amount
1	18,837	7,330	541,500
2	10,150	6,859	334,200
3	42,782	11,270	609,902
4	35,500	14,469	794,000
5	26,471	45,540	2,762,100
6	22,640	25,740	922,800
7	39,246	29,639	1,808,900
8	47,865	32,903	1,869,900
9	39,500	24,613	1,515,100
10	53,728	65,843	2,345,900
11	48,193	19,874	1,508,600
12	27,448	13,426	1,073,200
13	66,004	21,367	1,402,800
14	32,494	13,760	840,600
15	33,469	14,906	832,300
Total	544,327	347,539	19,161,802

GREATER CHENNAI CORPORATION**PUBLIC HEALTH DEPARTMENT****Revisited Banned Plastic Raided Shopes From 29.03.2022 to 10.04.2022**

Zone	No. of trades inspected	No.of Trades(Shops) Fine Imposed	Amount of banned plastic seized in Kgs.	Fine imposed Amount for Banned plastic in Rs.
1	55	0	0	0
2	99	4	1	800
3	347	0	0	0
4	478	17	6	6,400
5	218	8	7	3,400
6	25	0	0	0
7	89	1	1	500
8	36	16	31	30,600
9	32	4	5	1,700
10	109	8	71	21,400
11	185	0	0	0
12	100	1	1	200
13	75	0	0	0
14	323	9	2	3,800
15	166	6	3	4,800
TOTAL	2,337	74	127	73,600

தினத்தந்தி

19 MAR 2022

நாள்:

வணிக நிறுவனங்கள், அங்காடிகளில் சோதனை

13 டன் பிளாஸ்டிக் பறிமுதல்; ரூ.19½ லட்சம் அபராதம் வசூல்

சென்னை மாநகராட்சி அதிரடி

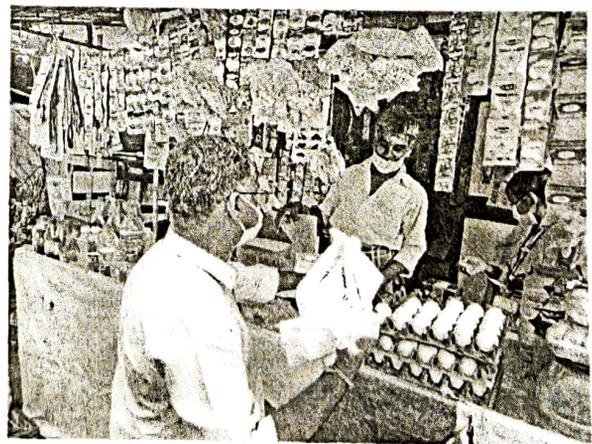
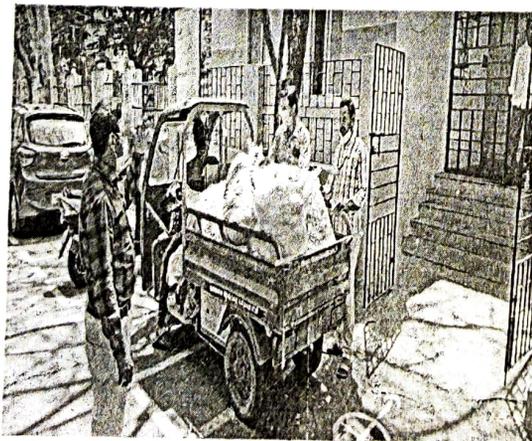
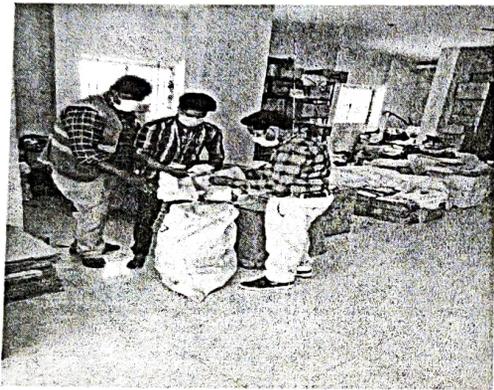
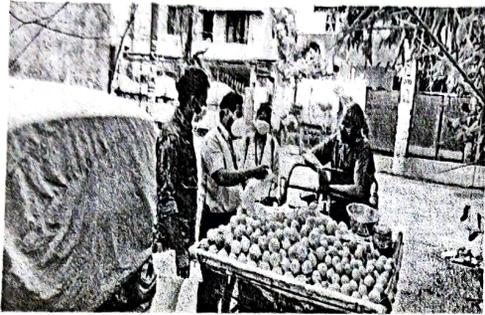
சென்னை, மார்ச்.19- பெருநகர சென்னை மாநகராட்சிக்கு உட்பட்ட பகுதிகளில் கடந்த பிப்ரவரி 1-ந்தேதி முதல் மார்ச் 17-ந்தேதி வரை 25 ஆயிரத்து 67 வணிக நிறுவனங்கள் மற்றும் அங்காடிகளில் மேற்கொள்ளப்பட்ட கள ஆய்வுகளில் 12.96 டன் தடை செய்யப்பட்ட பிளாஸ்டிக் பொருட்கள் பறிமுதல் செய்யப்பட்டு, அதன் உரிமையாளர்களிடம் ரூ.19 லட்சத்து 58 ஆயிரத்து 450 அபராதம் வசூலிக்கப்பட்டது.

எனவே, வணிக நிறுவனங்கள், சிறு அங்காடிகள் மற்றும் பொது மக்கள் அரசால் தடைசெய்யப்பட்ட ஒருமுறை பயன்படுத்தி தூக்கி எறியப்படும் பிளாஸ்டிக் பொருட்களை பயன்படுத்துவதை தவிர்த்து, பிளாஸ்டிக் மாசில்லா சென்னையை உருவாக்க அனைவரும் தங்களது முழு ஒத்துழைப்பை அளிக்கவேண்டும் என பெருநகர சென்னை மாநகராட்சி கேட்டுக்கொண்டுள்ளது.



Plastic items seizure after the raid conducted in zone 4, Tondiarpet

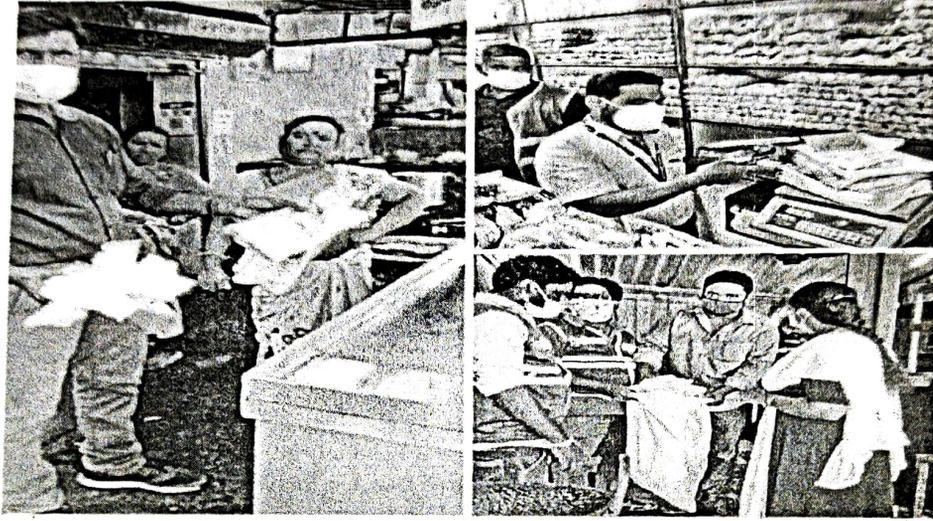
Activities in Villivakkam



Follow

16 h · 6

பெருநகர சென்னை மாநகராட்சிக்குட்பட்ட
பகுதிகளில் இன்று கள ஆய்வு
மேற்கொள்ளப்பட்டு தடைசெய்யப்பட்ட
நெகிழிகள் பறிமுதல் செய்யப்பட்டு அ...
See more



இரவு
ன்னை
ந்தனர்.
மிழக
ஸ்தான்
அவர
குதமி
லவில்
ர். இது
செஞ்சி
ம்கூறி
முதல
ரகிற்கு

அவர்களின் இல்லம் சேரும்
வரை தமிழக அரசின் பாது
காப்பில் இருப்பார்கள்.
பதிவு செய்யும்மாணவர்கள்
விபரங்களை தூதரகத்திற்கு
அனுப்பி அவர்களை விரை
வாக மீட்டுவருகிறோம் என
தெரிவித்தார். விடமானநிலை

எல்லாப்பகுதிகளில் உள்ள
எல்லைபாதுகாப்புபடையி
னர் எங்களை தாக்குகின்ற
னர். பெண்கள் என்று பார்க்
காமல் மாணவிகளையும்
கூட தாக்குகின்றனர். இந்தி
யர்கள் என்றால் அதிகமாக
தாக்குகின்றனர் என்று கண்
ணீர் மல்க கூறினர்.

உகரையமதுரஷ்யபடை
கள் உக்கிரமானதாக்குதலை
7-வதுநாளாக நடத்தி வருகி
றது. உகரையன் நாட்டின் ஏரா
ளமான ராணுவ இலக்கு
களைரஷியபடைகள்தாக்கி
அழித்துள்ளன. இதனால்
அந்த ரஷ்யா மீது தடைகள்
விதிக்கப்பட்டுவருகின்றன.

ன!

அருகே
சொந்த
கங்களி
பெற்று
மன்றி
மாவட்
ட்டில்
தொழி
ன்பவர்
நடை

பு தூர்
ங்கலத்
ரில்வரு
ாதனை



சென்னை மாநகராட்சி பொது சுகாதாரத்துறையினர் தடைசெய்யப்பட்ட பிளாஸ்டிக் பொருட்களை பறிமுதல் செய்தனர். (இடம்:கொளத்தூர்)

ரஷி
கொ
மோ
பெ
பட்
உ
ட
த
ன
ன
வீ
கே
இ
2
தி
பெ
ரீ
டி
அ
இ
ப
து
சு
ட
பெ
ன
ப
ர
நே
ர
ரை
களி
செ
இ
பட்

IndiGo airlines fined Rs 25k by Chennai corporation for using single-use plastic

The fine was issued over the use of single-layer plastic onboard flights to cover face shields, masks and sanitisers that are handed out to passengers.

TNM Staff

Friday, August 20, 2021 - 11:11



Activities in Kolathur

Shun plastic

2



The students of CTTE College for Women, Perambur, take out a plastic-free Chennai awareness rally on Saturday.

— N.Sampath